

(ग) क्या इन सदस्यों द्वारा टिप्पणियों और आदेशों से सम्बन्धित सरकारी कार्य हिन्दी में किया जाता है ?

वाणिज्य मंत्रालय तथा वृत्ति विभाग में मंत्री (श्री नीहार रंजन लस्कर):
(क) मंत्रालय में एक राजभाषा कार्यान्वयन समिति है और साथ ही इसके तीनों सम्बद्ध कार्यालयों में एक-एक राजभाषा कार्यान्वयन समिति है। पिछले वर्ष के दौरान जिन तारीखों को उनकी बैठक हुई वे नीचे दिए गए अनुसार हैं -

क्रम सं.

मंत्रालय/सम्बद्ध कार्यालय

पिछले वर्ष के दौरान जिन तारीखों को उनकी बैठक हुई ।

1. मंत्रालय में राजभाषा कार्यान्वयन समिति
17.1.1983
20.4.1983
6.8.1983
12.12.1983
2. मुख्य नियंत्रक, आयात व निर्यात के कार्यालय में राजभाषा कार्यान्वयन समिति
27.6.1983
27.9.1983
3. विकास आयुक्त (हस्तशिल्प) के कार्यालय में राजभाषा कार्यान्वयन समिति
4.1.1983
7.6.1983
4.10.1983

4. विकास आयुक्त (हथकरघा) के कार्यालय में राजभाषा कार्यालय समिति
शून्य

(ख) किसी का नहीं, क्योंकि राजभाषा कार्यान्वयन समिति के कार्यों के अन्तर्गत उसके द्वारा निरीक्षण किए जाने की कोई व्यवस्था नहीं है ।

(ग) समितियों के सदस्य यथासम्भव टिप्पणियों और आदेशों से सम्बन्धित अपना सरकारी कार्य हिन्दी में करते हैं ।

Animal Plan expenditure of J and K State

1514. SHRI GHULAM RASOOL KAR.
Will the Minister of FINANCE be pleased to state;

(a) what are the amounts towards animal plan expenditure originally approved and the actual expenditure incurred as reported by the State Government of Jammu and Kashmir from 1974-75 to 1980-81; and

(b) what are the amounts paid as statutory grant and special grant-in-aid during the same period?

"THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) Statement—I showing the originally approved outlay of J & K and the actual expenditure for the period 1974-75 to 1980-81 as reported by the State Government is laid on the Table of the House.

(b) Statement-II showing the grants-in-aid sanctioned to the Government of J & K during the period 1974-75 to 1980-81 by this Ministry is laid on the table of the House.

Statement I

Originally approved outlay of Jammu & Kashmir and actual expenditure as reported by the State Government

(Rs. crores)

Years	Originally approved outlay	Actual expenditure as reported by the State Government.
1974-75	48.00	47.79
1975-76	53.75	58.80
1976-77	79.24	77.05
1977-78	89.68	94.03
1978-79	108.00	97.51
1979-80	118.00	123.55
1980-81	147.48	147.72

Statement-II

Grants-in-aid sanctioned to the Government of Jammu & Kashmir during the period from 1974-75 to 1980-81 by the Ministry of Finance

(Rs. lakhs)

Years	Grant under Art. 275(1) of the Constitution			Grants-in-lieu of tax on railway passenger fares	Grant on account of Wealth tax on Agricultural property
	For meeting Revenue A Gap*	For net interest liability	For upgradation of standards of administration		
1974-75	3457.00	0.33	..
1975-76	3465.00	0.33	..
1976-77	3473.00	0.33	..
1977-78	3483.00	741.00 (for 1974-77)	..	0.33	..
1978-79	3471.00@	2191.00 (for 1977-79)	..	0.33	..
1979-80	4106.00	..	105.00	12.03	..
1980-81	4082.00@	..	144.21	12.03	..

* Includes grant for strengthening and re-organisation of Police force in the State for the period from 1974-75 to 1978-79.

@ Out of this, a sum of Rs. 2.99 crores during 1978-79 and Rs. 3.72 crores during 1980-81 was recovered subject to final adjustment on the basis of audited figures of expenditure incurred by the State on strengthening and re-organisation of Police forces during 1974-75 to 1978-79.

Painting of fake foreign currency notes

1515. SHRI RAMANAND YADAV:
SHRIMATI AMARJIT KAUR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that one Shri Harjit Singh, owner of a printing press at Banga in Phagwara District in Punjab, was arrested on a charge of printing of fake foreign currency notes; and

(b) if so, whether any incriminating documents were seized from the press premises?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) One Shri Amarjit Singh, owner of Harjit Book Depot at Banga has been arrested under Sections 489-A and 489-C of the Indian Penal Code,

(b) Six negatives of fake foreign currency and a printing press were seized.

Credit extended to African countries for Purchase of goods of Indian Companies

1516. SHRI BHAGATRAM MANHAR:
Will the Minister of FINANCE be pleased to state:-

(a) the amount with interest rate of the credit extended by the Indian Government and EXIM Bank for each individual deal to cover purchases from Indian companies by the African countries in 1983-84 and so far during the current financial year;

(b) the details of each such deal including value of the transaction, the names of sellers and buyers and the delivery period;

(c) what is the policy of Government in view of the economic constraints in African countries, for giving credit to these